NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 02.30 PM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/461/ (IB)/2017

NAME OF THE PETITIONER(S)

: KEC INTERNATIONAL LTD

NAME OF THE RESPONDENT(S)

: CETHAR LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

PJRISHIKESH

2. K. JAYAPRIYA

PISEL GANESH

For Respondet
For Petitioner

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ORDER

Counsel for both the parties present. Counsel for the petitioner is directed to file an affidavit and bank statement as per Section 9 (3) (b) & (c) of I&B Code, 2016 within one week. Counsel for the respondent has already made oral submissions that the company is not in a position to pay any debt and prays for passing order on merits. The matter is posted for final order on 21.06.2017. Put up on 21.06.2017 at 02.30 P.M.

(. vitator staky. (S. VIJAYARAGHAVAN)

Member (Technical)

(Ch. Md. Sharief Tarig) Member (Judicial)

PAM